## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO.141 TO BE ANSWERED ON FEBRUARY 02, 2023

#### **REDEVELOPMENT OF COLONIES**

#### NO. 141. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has entrusted National Buildings Construction Corporation (NBCC) and Central Public Works Department (CPWD) for redevelopment and maintenance of seven colonies in South Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has taken care of basic civic amenities such as Barat Ghar, Space for ATMs, Milk Booth, Vegetable shops, etc. for the residents of the redeveloped colonies;
- (d) if so, whether the Government has taken note of the fact that the residents of one of the redeveloped colony i.e., East Kidwai Nagar are facing great difficulties due to noise pollution caused by the frequent parties/functions/playing of loud DJ being organized in undesignated areas such as parks and walkways meant for the residents; and
- (e) if so, the steps taken by the Government in this regard and the directions issued for strict compliance to maintenance agencies engaged, viz. NBCC and CPWD to curb such activities in the redeveloped colonies?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) & (b): Yes, Sir. Redevelopment of three GPRA colonies i.e. Nauroji Nagar, Sarojini Nagar & Netaji Nagar are undertaken by

NBCC and four GPRA colonies i.e. Kasturba Nagar, Thyagraj Nagar, Srinivaspuri and Mohammadpur are undertaken by CPWD in South Delhi. The details of the Seven GPRA Colonies, is at Annexure.

- (c): Yes, Sir. The Government has taken care of the basic civic amenities such as Barat Ghar, Space for ATMs, Milk Booth, Vegetable shops, etc. for the residents of the redeveloped colonies.
- (d) & (e): NBCC has already deployed guards in East Kidwai Nagar GPRA Colony to curb noise pollution caused by the frequent parties/functions/playing of loud DJ/Music, on daily basis in the parks/walkways etc. areas. Further, NBCC has also requested representatives of RWAs not to allow any resident for organizing such parties/functions.

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### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.141 TO BE ANSWERED ON 02.02.2023

- 1. Nauroji Nagar : Nauroji Nagar is being developed as a commercial property to generate funds. RCC structure 85% completed and finishing & services works are in progress.
- 2. Netaji Nagar: The project comprises of GPRA and GPOA. The work of GPOA has been taken-up and the progress achieved as on date is 18%.
- 3. Sarojini Nagar: The project comprises of GPRA and Commercial property. The work of GPRA and Commercial property has been taken-up and the progress achieved as on date is as follows:
  - i. Package-I (Type II Qtrs): 31%.
  - ii. Package-III (Commercial): 45%.
  - iii. Package-VA (Type IV Qtrs): Approval of Forest dept. NOC is awaited.
  - iv. The other packages are majorly held up for want of Treetransplantation permission and encroachments.
- 4. Mohammadpur: The project comprises of GPRA and construction work is physically completed.
- 5. Thyagraj Nagar: The project comprises of GPRA and construction work is physically completed.
- 6. Kasturba Nagar: The project comprises of GPRA and planned in two phases. The progress achieved for one package is 8% as on date. The other package has not been taken-up for want of tree transplantation permission.
- 7. Sriniwaspuri: The project comprises of GPRA and planned in two phases. The work of one package has been awarded and is held up for want of tree transplantation permission.